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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 37/2017 In TP No. 7/111A/NCLT/AHM/2016 (New)
CP No. 18/111A/CLB/MB/2010 (Old)**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018**

Name of the Company: Ravindra Ramchandra Karade
V/s.
Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act: Section 111A of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	KEYOOR BAKSHI	PCS	R-1	
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2.				
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ORDER

None present for Petitioner. Learned PCS Mr. Keyoor Bakshi present for Respondent No.1.

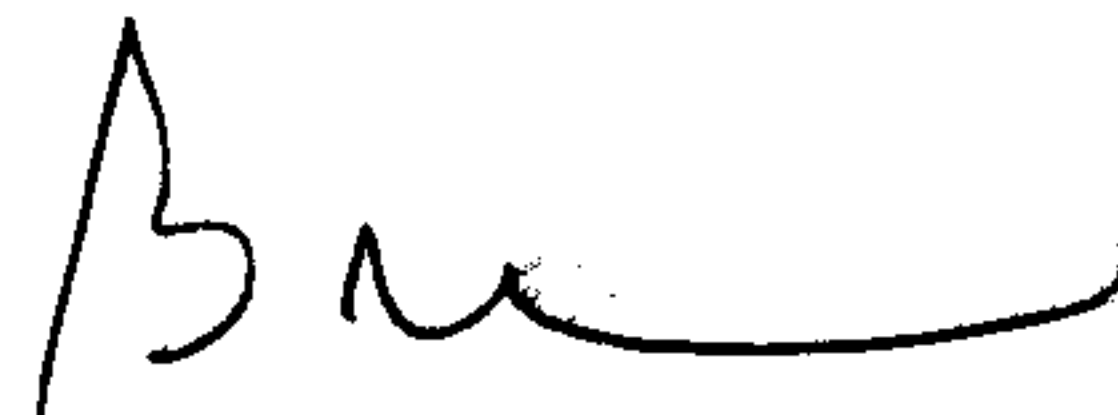
At request of petitioner counsel.

List the matter 27.02.2018.



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 12th day of January, 2018.



**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**